

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

**O.A.No.74/2008
Dated the 5th day of December, 2008**

CORAM:

**HON'BLE Dr K.B.S.RAJAN, JUDICIAL MEMBER
HON'BLE Ms K NOORJEHAN, ADMINISTRATIVE MEMBER**

Sayed Mohammed Khaleel,
Shaikkent Valappil Padippura,
Androth Island, U.T. Of Lakshdweep. Applicant

By Advocate Mr.V.Rajendran

V/s.

- 1 The Administrator,
Union Territory of Lakshadweep,
Kavarathi.
- 2 The Director of Education,
Union Territory of Lakshadweep,
Kavarathi Respondents

By Advocate Mr.S.Radhakrishnan.

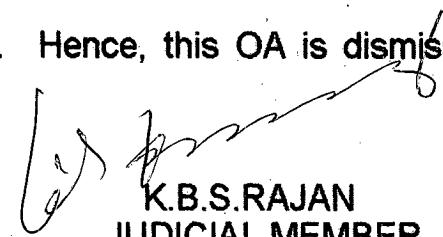
This application having been heard on 5th December, 2008, the Tribunal on the same day delivered the following

(ORDER)

Hon'ble Dr.K.B.S.Rajan, Judicial Member

It is seen from the record that the applicant has not been prosecuting this case right from 30.5.2008, and about five opportunities have been granted to him. As such, we are of the view that the applicant is not interested in prosecuting the case. Hence, this OA is dismissed in default.


**K.NOORJEHAN
ADMINISTRATIVE MEMBER**


**K.B.S.RAJAN
JUDICIAL MEMBER**

abp